

Annexure -3

Name of the corporate debtor: Vinayak Iron Coke Private Limited; Date of commencement of CIRP: 13-12-2024; List of creditors as on: 02-05-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor		Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian Overseas Bank		26-12-2024	1,97,91,18,295	1,97,91,18,295	SFC	Note2	Note2	No	100.00%	Nil	Nil	Nil	Note 1	
1				1,97,91,18,295	1,97,91,18,295					100.00%	0	0	0		

Note -1 & * Provisionally Admitted based on the Proof of Claim Submitted subject to books & further proof, if any

Note 2 - As per the proof of Claim submitted by the claimants

(ii) Security Details
Prime:
➤ Exclusive charge on the entire fixed asset of the company.
➤ Hypothecation of stocks and Book debts
➤ Equitable Mortgage by the way of 14 Nos. of original registered sale deeds of the properties (factory Land and building) owned by M/s Vinayak Iron and coke Pvt. Ltd. situated at Mouza- Manjhaladih PS.- Giridih (M) Jharkhand.
Collateral
➤ Mortgage by way of original registered sale deed no.2736/2484 dated 25.02.2008 of the property owned by Sri. Raja Ram Saraf, S/o. Lt. Mamraj Saraf admeasuring 6.63 Acres, plot No. 206 & 207, khata no. 03 & 03/223, Touzi No. 15/11 Mouza-Sirsia, PS/Dist.:Giridih (M), Giridih, Jharkhand
➤ Mortgage by way of original registered sale deed no.8628 dated 25.06.1994 and 8632 dated 02.05.1994 of the property owned by Sri. Raja Ram Saraf, S/o. Lt. Mamraj Saraf situated at residential flat at 02nd floor , 11A, Jyotindra Mohan Avenue, Kolkata-700006

Personal Guarantee:

- i- Mr. Rajaram Saraf
- ii- Mr. Pawan Kumar Rinwa
- iii- Mr. Sudivya Kumar
- iv- Mr. Surendra Barman
- v- Mr. Niket Saraf